NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/07/2017 AT 10.30 AM

PRESENT: SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

COMPANY APPLICATION NO.

:

PETITION NUMBER

: TCP/101/2016

NAME OF THE PETITIONER(S)

: Vis-Ram Financial Services Private Limited

NAME OF THE RESPONDENT(S)

: Metafilms (India) Limited & 33 others

UNDER SECTION

: 111, 111A, 235(2), 397/398

S.No. Name (in Capital)

Represented by

Signature

H. KARTHEK STESHADRE V. HARZ KUMAR FUR EYER F THOMAS

Camerl for RI-R3, & R33

v. Hai li

ORDER

Counsel for both the parties present. Counsel for the Respondent/Petitioner prayed that further arguments will be submitted by tomorrow. At request, time is enlarged. Put up on 13.07.2017 at 10.30.A.M.

Suitapaylen-

(S. VIJAYARAGHAVAN) Member (Technical) (Ch. Md. Sharief Tariq) Member (Judicial)

PAM